## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/16	TP 212/17	For furnishing PAN particulars of the Company and filing ROC	391 / 394	Elmeasure (India) Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

1) ShreyaniA 9036118414

Petitioner

Showas

VGB Alsociates

2) Sinchara. M.R.

200/RD

ORDER

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel for ROC & RD is present. Counsel for Petitioner has filed memo giving PAN particulars of the Company. Counsel requested the Tribunal to order notice to Income Tax Department along with particulars of PAN filed in the memo. Registry is directed to prepare notice on Income Tax Department. Counsel for Petitioner is directed to collect the notice from the registry and to serve it on Income Tax Department. He is also directed to offer comments on the ROC & RD report. Await O.L report. List it on 17/01/2018.

Member (T)

Member (J)